

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:74
ANSWERED ON:25.02.2011
TOURISM DEVELOPMENT PROPOSALS
Dhanaplan Shri K. P.;Dubey Shri Nishikant

Will the Minister of TOURISM be pleased to state:

- (a) the number of proposals received, sanctioned/approved, held in abeyance and rejected for providing central financial assistance for the promotion and development of tourism infrastructure, State-wise and project-wise during the last three years;
- (b) the amount sanctioned, State-wise and project-wise during the above period;
- (c) whether the Union Government has any monitoring mechanism to ensure proper and timely utilization of funds by the State Governments in this regard;
- (d) if so, the details thereof; and
- (e) the role of public-private partnership in promoting tourism alongwith the steps taken by the Government to boost tourism in the country?

Answer

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.74 ANSWERED ON 25.2.2011 REGARDING TOURISM DEVELOPMENT PROPOSALS.

(a) & (b): Development and promotion of tourism projects are primarily the responsibility of the State Governments/Union Territory Administrations. However, Ministry of Tourism provides financial assistance for tourism projects based on the proposals received which are complete in all respects as per the Scheme Guidelines, inter-se priority and subject to availability of funds.

The project proposals submitted by the State Governments/UT Administrations are finalised through a system of prioritization meetings with the concerned State Governments/UT Administrations.

A list of projects and amount sanctioned to various States/UT Administration during the last three years for promotion and development of tourism infrastructure is given in the Annexure.

(c) & (d): Timely completion of tourism projects is primarily the responsibility of the State Governments/UT Administration. Ministry of Tourism also monitors the implementation of projects through Regional Conferences, field inspections by the officers of the Ministry, periodical review meetings with the State/UT officers. State Governments/UT Administration are required to submit reports of the State Level Monitoring Committees to the Ministry of Tourism periodically.

(e): Ministry of Tourism assists public-private partnership for development of tourism through the scheme of Large Revenue Generating Projects.

To boost tourism in the country, Ministry of Tourism has taken number of steps including advertising in India and abroad, participation in travel fairs, road shows, inviting media personalities and tour operators to visit the country. The Marketing Development Assistance Scheme has been expanded to provide financial assistance to service providers for promotion of domestic, medical, wellness and MICE (Meetings, Incentives, Conferences and Exhibitions) sector in the country.